

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-84/2003/3227/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District & Sessions Judge,
Hojai.

Dated Guwahati the 3rd April, 2024.

Sub: **Restricted holiday.**

Ref:- Your letter No. DJHj/24/757 dtd. 27.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **restricted holiday on 30.03.2024, along with station leave permission, from the evening of 28.03.2024 till the morning of 01.04.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-84/2003/3228/A, dated, 03-04-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

12/03/04/24
JT. REGISTRAR (VIGILANCE)
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